## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1249
ANSWERED ON:02.08.2010
JOBS AS PER LOCAL REQUIREMENTS
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## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether in some of the Naxal-affected areas people remained without jobs for months;
- (b) if so, the facts thereof;
- (c) whether the Planning Commission has requested the Government to accord weightage to the local requirements in the execution of national Job Guarantee programme and rural road scheme; and
- (d) if so, the reaction of the Government thereto?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): As per reports received from the State Governments, during the year 09-10, 3019595 households were provided employment, 1429.60 lakh persondys of employment had been generated and an average of 47 days of employment had been provided per household in the naxal affected areas.

(c)&(d): Section 16(1) of Mahatma Gandhi NREGA provides that Gram Panchayat shall be responsible for identification of the projects in the Gram Panchayat area to be taken up as per the recommendations of the Gram Sabha and Ward Sabhas. Section 16(3) further provides that every Gram Panchayat shall, after considering the recommendations of the Gram Sabha and Ward Sabha prepare a development plan and maintain a shelf of possible works to be taken up under the scheme as and when demand for work arises. District Panchayat finally approves the Block-wise shelf of projects and atleast 50% of the works by cost are to be executed by the Gram Panchayat. The Ministry has issued advisory to the States to open adequate works to ensure full enjoyment of rights by the rural households under Mahatma Gandhi NREGA.